

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) The information is being collected and will be laid on the Table of the House.

Terrorist activities from madarsas and mosques

†3114. SHRI BACHANI LEKHRAJ:
SHRI NANA DESHMUKH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that following ban on SIMI, the madarsas and mosques are being suspected to be the abode of terrorists and separatists;

(b) if so, whether Government have since taken any steps to put a check on it; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI): (a) to (c) There is no information that after the ban on SIMI, the madrasas and mosques are suspected to be the abode of terrorists and separatists. However, some SIMI activists are using mosques as their meeting place, to carry out their activities. These activities are under watch of law enforcement agencies and requisite action is taken wherever necessary.

Transfer rules of CISF officers/employees

†3115. SHRI MUNAVVAR HASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of such officers/employees posted at Headquarters of various security forces including the Central Industrial Security Force who are working there for the last more than three years;

(b) whether Government have formulated any rules for making transfers of officers/employees of the CISF;

(c) if so, the details thereof; and

(d) by when such officers/employees are likely to be transferred who are working of the same place/office for the last more than three years?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (d) Information is being collected and will be laid on the Table of the House.

Communal riots in Orissa

3116. SHRI ANANTA SETHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether communal riots have broken out in some towns of Orissa;
- (b) if so, the reasons therefor; and
- (c) the details of steps taken to bring the situation under control and not allowing it spread to other areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) and (b) As per reports available, in the recent past there was a communal conflict on 19.11.2001 and 20.11.2001 over a piece of land between Hindus and Muslims in village Piteipur under Jagatsinghpur Police Station, Distt. Jagatsinghpur of Orissa;

(c) The District Collector alongwith the Superintendent of Police and other officials immediately rushed to the spot, took measures like deployment of police force, clamping of curfew, convening of peace committee meeting etc. in order to restore peace. In the peace committee meeting held on 26.11.2001 a sub-committee was formed to evolve a plan of action for permanent solution to the land problem. Five cases have been registered and 37 persons arrested in this connection. The affected families were provided ration for seven days and financial assistance at the rate of Rs. 3500/- per family.

Traffic Jam due to parking in INA Market area in New Delhi

†3117. CHAUDHARY HARMOHAN SINGH YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is traffic jam on the road facing INA market as a result of parking;
- (b) if so, by when Government is going to shift this parking from the road; and
- (c) the action being taken by Government against the police officers by whose negligence the road has been used for parking and kiosks have been

†Original notice of the question was received in Hindi.